

Annexure-1

Name of the corporate debtor: I.C.S.A INDIA LIMITED; Date of commencement of liquidation: 18 AUGUST 2020; List of stakeholders as on: 30-03-2022

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Aditya Birla Financial	U65990GJ1991PLC06		647028157	647028157	Financial Creditor	647028157	No	No		2.04%	No	No	0	No	
														26344140		Remaining Amount adjusted to Bank Guaranttee
2	Bank of India	U99999MH1906PLC0		4004429474	3978085334	Financial Creditor	3978085334	No	No		12.56%	No	No		No	
3	Canara Bank			1790776446	1790776446	Financial Creditor	1790776446	No	No		5.65%	No	No	0	No	
4	IDBI	L65190MH2004GOI1		3652071480	3652071480	Financial Creditor	3652071480	No	No		11.53%	No	No	0	No	
5	Panjab National Bank	AAACP0165G		7197270232	7197270232	Financial Creditor	7197270232	No	No		22.72%	No	No	0	No	
														8,51,852.00		Remaining amount is CIRP Expenses
6	SBI	AAACS8577K		7,19,14,33,395.00	7,19,05,81,543.00	Financial Creditor	7,19,53,17,055.00	No	No		22.70%	No	No		No	
7	Union Bank of India	AAACU0564G		7216323944	7216323944	Financial Creditor	7216323944	Yes	Wind mill		22.78%	No	No	0	No	
	TOTAL			31,69,93,33,128	31,67,21,37,136.00		31,67,68,72,648.00				100.00%			2,71,95,992.00		